

RA.No.29/2018(OA.No.435/2013)/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.29/2018 IN ORIGINAL APPLICATION NO.435/2013

DATED THIS THE 31st DAY OF JULY, 2018

HON'BLE DR.K.B. SURESH, MEMBER (J)
HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Brejesh Kumar Verma
No.16/1, Yellamman Koil Street
(Behind Wesleyan Church)
Ulsoor, Bengaluru-08

...Applicant

(By Advocate Shri A.S.Gupta)

Vs.

1. Union of India
Ministry of Labour and Employment
Panchadeep Bhavan, CIG Marg
New Delhi-110002.
(Represented by its Secretary)

2. Employees State Insurance Corporation Hospital
Peenya, Sy.No.11-55-1
Plot No.1, 5th Main Road
FTI Campus, Yeshwanthpur
Industrial Suburban, Yeshwanthpura
Bengaluru-560022.

... Respondents

(By Advocate Shri V.N.Holla)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

This RA is filed to restore the OA as on the particular day, the Ld.Counsel for the applicant had loose motion and unable to attend the Court and therefore it may not be considered as lack of prosecution. But in the order itself we have taken up the fact that the concerned necessary party was not impleaded and without the Indian Nursing Council as additional respondent, the matter cannot go on. We have passed this order on 24.08.2017 and then had taken up the matter on 20.09.2017 and then on 27.10.2017 and then on 17.11.2017

and only after that on the fifth occasion i.e. on 21.11.2017 we have dismissed the OA. No matter concerning the merit is mentioned even now. The RA will not lie and hence dismissed. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexure-1: Certified copy of the order dtd.21.11.2017 in OA.No.435/2013

Annexure-2: Certified copy of order passed in MA.No.28/2018 dtd.14.02.2018
